

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **29.04.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 am

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 199/2024 In Comp App (AT) (CH) (Ins) No. 13/2024 & Comp App (AT) (CH) (Ins) No. 13/2024 IA No. 52/2024	M/s Bhagyanagar Hotel Pvt Ltd Vs Mr. Krishna Mohan Gollamudi, Liquidator of Sai Nath Estates Pvt. Ltd.	Mr. Puneet Yadav Mr. Pranava Charan	Mr. Amir Bavani Mr. ML Ganesh (For Intervenor/Canara Bank)

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

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